

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 27th March, 2024, 10:30 A.M.

TP No. 3/CB/2023, (CP No. 4147/MB/2018), MA No.
2/CB/2023 (Misc. No. 1371/2018)

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Mahendra Kumar Gupta & Ors. -Vs- Sourabh Rolling Mills (P) Ltd. & Ors.
Under Section (s)	241- 242

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s) Mr. Jatin Sehgal, Adv.

For Respondent (s) :

ORDER

MA No. 2/CB/2023 (Misc. No. 1371/2018)

Ld. Counsel, Mr. Jatin Sehgal, appearing for the petitioner. No representation for the respondent. Matter adjourned to 24.04.2024.

TP No. 3/CB/2023, (CP No. 4147/MB/2018):

MA No. 2/CB/2023 (Misc. No. 1371/2018), is pending. List the TP No. 3/CB/2023, (CP No. 4147/MB/2018), along with MA No. 2/CB/2023 on 24.04.2024.

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Kaushalendra Kumar Singh
Member (Technical)

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P. Mohan Raj
Member (Judicial)